

Machinery Lying idle at Salal Hydro Electric Project

477. SHRI BALDEV SINGH JAS-ROTYA : Will the Minister of ENERGY be pleased to state:

(a) whether machinery worth crores of rupees has remained practically idle at Salal Hydro Electric Project for the last 1 or 2 years; if so, the reasons therefor;

(b) whether in spite of great increase in the establishment within last two years the project has not made by substantial progress thus resulting in delay in the commissioning of the project of a national importance;

(c) whether first phase of the project making the diversion of the river was scheduled to be completed in October 1976 and has not been completed so far; and

(b) whether the quantum of work required to be completed on rock filling dam before effecting their diversion of the river is far short of the target?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) :

(a) The Salal Project which is major hydro-electric scheme requires the provision of considerable infrastructural facilities which is now in an advanced stage of completion. The equipment which is presently available on the Salal Project is being utilised on excavation of core foundations and abutments, development of barrow area, placement of advancement fill etc. Overhauling of most of the old equipment is also in hand.

(b) to (d). During the last two years, there has been an increase in the regular staff for the Project and steps are being taken to further strengthen the organisational set-up at the Project site so as to accelerate the progress of works. Preparatory work on a wide front such as the establishment of workshop and store facilities, procurement of equipment and spares and award of contracts for major works have since made considerable progress. The work charged staff presently engaged on the Project is not enough to take up the operation and repair of the available equipment and efforts are, therefore, being made to augment the strength of the work-charged staff.

The progress made in regard to the diversion of the river has been affected, among other factors, by the increase in work of the foundation treatment of the Concrete Dam and increase in quantity of concrete in pre-diversion works of the Dam. The construction organisation is being

geared to expedite the completion of the diversion tunnel and other works for the diversion of the river to take place.

Investigation into the Funds of Congress Party

478. SHRI C.K. JAFFER SHARIEF: SHRI G. Y. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have launched investigation into the funds of Congress Party; and

(b) whether it is also a fact that during last 30 years there has been no investigation into the funds of any political party?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) :

(a) No inquiry or investigation into any allegation relating to the funds of the Congress Party as such has been instituted by the Central Government. Case R.C. 8/77/FS. I registered by the CBI against Sarvasbri R. K. Dhawan, K. L. Dhawan, P. C. Sethi etc. relates to alleged abuse of office by certain public servants in securing contributions to the funds of the Congress Party from companies, firms and businessmen and subsequent misconduct of some of these public servants in utilising the funds so collected for the purpose of their own benami firms, Case R.C. 5/77/F.S.I registered by the CBI against Sarvasbri P. C. Sethi, D. P. Chattopadhyaya, K. D. Malaviya etc. relates to alleged abuse of office by certain public servants in collecting contributions from companies in the guise of taking advertisements in souvenirs.

(b) Yes, Sir.

Anand Marg Threat of Political Assassinations

479. SHRI PRASANBHAI MEHTA : SHRI M. KALYANASUNDARĀM: SHRI MADHAVRAO SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has ordered tightening up of security measures in view of the threat of political assassination held out by the British branch of the Anand Marg;

(b) the incidents that have taken place as a result of the Anand Marg threat in India and abroad;

(c) whether any directive has been issued to the State Governments in this regard and whether any help is being provided by the Union Government to the State Governments in this connection;